

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 13 of 2010

Dated: 19th October, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

laspat Industries Limited Appellant (s)

Versus

**Maharashtra State Electricity
Distribution Company Limited
... Respondent (s)**

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

ORDER

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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